

(DAY-NRLM) and Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) in rural areas of the country, including tribal areas of Maharashtra, through State Governments and Union Territory Administrations. MGNREGA and DDU-GKY is demand driven programme, hence, State-wise no allocation of funds are made. However, expenditure reported by the State of Maharashtra under MGNREGA during 2017-18 (as on 27.07.17) stands at ₹ 968.98 crore. For skilling of rural poor youth under DDU-GKY, ₹ 93.84 crore has been released to Maharashtra under the action plan 2016-19. The funds allocated under PMAY-G, PMGSY and DAY-NRLM during the financial year 2017-18 are ₹ 1130.19 crore, ₹ 317.00 crore and ₹ 159.03 crore, respectively.

(b) The Ministry of Tribal Affairs administers the Schedule Tribe and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, which is commonly known as Forest Rights Act (FRA). As per FRA and rules thereunder, responsibility of implementing of the Act lies with the States/UTs. The said Act extends to whole of India except the State of Jammu & Kashmir. As per FRA, Schedule Tribes who are residing on forest land prior to 13th December, 2005 are entitled for their forest right claim. The time limit for Other Traditional Forest Dwellers for residing on forest land prior to 13th December, 2005 is 75 years.

(c) Ministry of Rural Development implements Pradhan Mantri Gram Sadak Yojana as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Specific provisions have been made in the guidelines of PMGSY to provide all weather road connectivity in Tribal (Schedule-V) areas.

Progress of PMGSY

1726. SHRI RAJ BABBAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the progress of construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, year-wise and State-wise; and

(b) whether construction of roads under PMGSY has been very slow in some States as compared to other States and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Rural Roads' is a State subject and the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) are tendered, awarded and executed

through State Governments. Year-wise and State-wise details of road length completed under PMGSY, for the last three years and the first quarter of the current financial year, are given in the Statement (See below). Some States have reported relatively slow progress under PMGSY due to following reasons:

- i. Inadequate capacity of the Programme Implementation Units (PIUs).
- ii. Most of the construction materials such as cement, steel, bitumen, machinery, personnel handle machinery etc. are not locally available.
- iii. Lack of contracting capacity as well as non availability of basic road making equipment such as road roller, crushing plants, dumper/ dipper and trucks.
- iv. Non-availability of land or the land falling under forest areas, along with the proposed alignment of road works.
- v. Law and order problem in some parts of some of the States.

Statement

Year-wise details of road length constructed under PMGSY

		(Length in km.)			
Sl. No.	State	2014-15	2015-16	2016-17	2017-18 (upto June, 2017)
		Length completed	Length completed	Length completed	Length completed
1	2	3	4	5	6
1.	Andhra Pradesh	595.13	849.73	733.55	34.03
2.	Arunachal Pradesh	546.58	512.66	1360.51	436.73
3.	Assam	869.80	477.631	929.52	163.68
4.	Bihar	3631.92	3730.08	6601.62	1195.84
5.	Chhattisgarh	2648.14	1859.48	1019.57	177.06
6.	Goa	0	0	0	0
7.	Gujarat	1892.16	1670.68	211.88	6.62
8.	Haryana	633.39	318.99	62.85	27.48
9.	Himachal Pradesh	484.96	755.30	1429.27	292.51

1	2	3	4	5	6
10.	Jammu and Kashmir	934.66	488.11	1785.16	271.81
11.	Jharkhand	1750.32	1346.24	3119.52	959.91
12.	Karnataka	627.68	831.23	897.09	30.88
13.	Kerala	345.73	363.936	314.33	75.77
14.	Madhya Pradesh	5180.92	4453.23	5081.97	1647.87
15.	Maharashtra	499.97	892.13	2000.7	152.87
16.	Manipur	300.01	543.82	1485.85	72.03
17.	Meghalaya	44.59	193.28	368.87	39.66
18.	Mizoram	48.6	136.54	298.08	19.49
19.	Nagaland	215.30	129.00	395.00	42.00
20.	Odisha	3842.68	3779.98	5796.93	1423.46
21.	Punjab	737.46	545	586.53	536.65
22.	Rajasthan	3233.33	2420.75	3110.1	1155.33
23.	Sikkim	120.92	344.495	247.42	75.83
24.	Tamil Nadu	1965.28	318.375	883.19	391.83
25.	Telangana	0	514.83	408.64	117.27
26.	Tripura	239.415	352.12	405.62	147.65
27.	Uttar Pradesh	2000.34	5032.15	3095.25	423.88
28.	Uttarakhand	714.62	1191.06	1989.32	338.25
29.	West Bengal	2232.88	2398.478	2825.53	388.481
GRAND TOTAL		36336.812	36449.33	47447.00	10644.98

Impact of MGNREGA on rural poverty

†1727. SHRI NARESH AGRAWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether poverty among rural population has declined after the initiation of MGNREGA and their financial condition has improved;

†Original notice of the question was received in Hindi.